

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 539/2024

In the matter of:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

NDOH:- 16.12.2024

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Filed by:

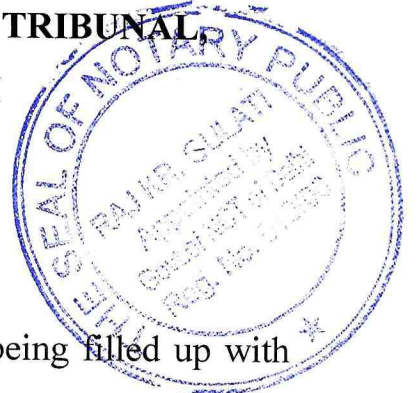
New Delhi:

Dated: 15.12.2024


Delhi Pollution Control Committee

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 539/2024



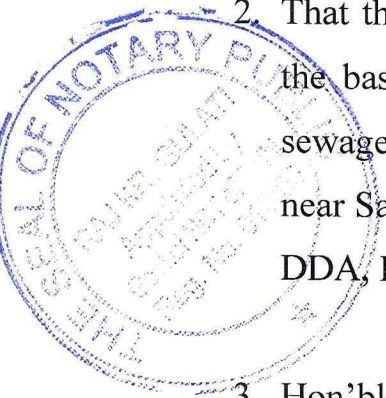
In the matter of:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

**AFFIDAVIT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE IN COMPLIANCE TO THE ORDER DATED
02.09.2024.**

I, Dr BMS Reddy, Sr. Environmental Engineer, Delhi Pollution Control Committee, 2nd Floor, Vikas Bhawan-II, Civil Lines, Delhi, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 16.05.2024 on the basis of the news report dated 06.04.2024 raising the grievance that, raw sewage water being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi. This Hon'ble Tribunal pleased to issue notice to DDA, DPCC and DM (South).
3. Hon'ble this Hon'ble Tribunal lastly took up the matter on 02.09.2024 and observed that report of DPCC does not disclose the action which has been taken for the non-functional STP, remedial and punitive action which has been taken after noting that the STP was not functioning.
4. That, in view of the inspection findings dated 24.07.2024, DPCC issued a letter on 29.07.2024 to DDA to repair the dysfunctional parts of the STP so as to make it functional and submit the treated water analysis report of STP from DPCC lab or any other NABL accredited laboratory within 15 days. Copy of the letter dated



Bully

29.07.2024 issued to DDA is attached herewith as **ANNEXURE-1**. As no response received, therefore, a reminder letter dated 15.10.2024 was issued requesting DDA to repair the dysfunctional STP so as to make it functional and provide the details and capacity of STP installed by DDA and also sought the details where the raw sewage is going. No reply has been submitted by DDA to DPCC till 10.12.2024. Copy of the letter dated 15.10.2024 issued to DDA is attached herewith as **ANNEXURE-2**.

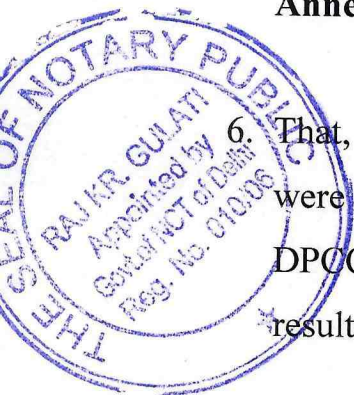
5. That, DPCC has collected samples from the outlet of STP and from the lake on 28.11.2024. The analysis report of lake water shows that Ammonical Nitrogen is beyond the permissible limit and Dissolved oxygen is Nil. The analysis report of treated effluent indicates the following parameters beyond the permissible limit: Total Suspended Solids, BOD, COD, Dissolved Phosphate, Ammonical Nitrogen. Copy of the test reports dated 28.11.2024 are enclosed herewith as **Annexure-3 (Colly)**.

6. That, a meeting with DDA officials was called on 11.12.2024 and DDA officials were called to submit the Action Taken Report on the observations made by the DPCC during the inspection dated 24.7.2024. Findings of the sampling and the results were also explained to DDA during the meeting.

7. That, DDA has submitted its reply through email on 12.12.2024, which is enclosed herewith as **Anneure-4**. DDA informed that during monsoons there was excessive surface runoff in the lake to the extent that an overflow arrangement had to be made. As such there was no need to operate the STP. However, it was observed that runoff was mixed with overflow from sewer of Khirki village leading to pollution of lake. STP is operational since 1st October, 2024. In brief, DDA has taken following actions:

- i. STP operationalized post monsoon
- ii. Algal cover manually removed
- iii. Lake bio-remediated
- iv. Carp fingerlings introduced and now 1' long indicated high level of DO.

8. That, to cross verify the DDA claim, DPCC has collected samples again on 12.12.2024 to know the present status. The sample results are awaited.



Handwritten signature

9. It is therefore requested to this Hon'ble Tribunal that the present status report may kindly be taken on record.



DEPONENT

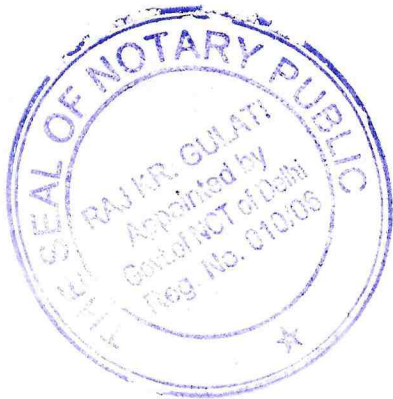
VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this 13th day of December, 2024.



DEPONENT




ATTESTED
NOTARY PUBLIC
GOVT OF NCT OF DELHI
13 DEC 2024

NGT Matter
By Speed Post/email



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6

(visit us at website : <http://dpcc.delhigovt.nic.in/>)

DPCC/(10)(02)(45)/Leg-24 / 574-575

Date: 29 July 2024

To,

The Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi-110023

Subject: Compliance of order of Hon'ble NGT in OA No. 539/2024 "News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024.

Sir,

This is in reference Hon'ble NGT order dated 16.05.2024 in OA No. 539/2024. The OA is registered Suo-Moto by Hon'ble NGT on the basis of the news item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024. The matter relates to raw sewage water being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi. DDA, DM South and DPCC have been impleaded as respondents by Hon'ble NGT and sought report. Copy of the order is enclosed herewith for your ready reference.

As DPCC is one of the respondents in this matter, inspection of the site i.e Satpula Lake was carried out by DPCC official on 24.07.2024 in compliance of Hon'ble NGT order dated 16.05.2024. Following are the observations during the inspection:

1. The Satpula lake is found to be highly Eutrophic (Geo-tagged photographs enclosed). Very less water observed in the lake despite ongoing monsoon season.
2. There is an open drain adjacent to the lake.
3. The lake is situated in a DDA Park and maintained by DDA.
4. There is a STP plant in the DDA park. The plant operator Sh. Bhagwan Das informed that they take waste water from the adjacent drain and dispose the treated effluent in the pond for its rejuvenation. Plant operator also informed that the capacity of the STP plant is 20 KLD and STP plant consists of treatment units (Inlet in drain, Screen chamber, collection tank, Chemical dosing tank and filter beds). During the inspection it was learnt


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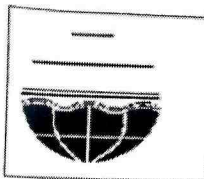
that the STP is non-functional and no water is being treated and pumped into the lake since long.

In view of the above findings of the inspection and Eutrophic conditions observed in lake, you are requested to direct the concerned in DDA to repair the dysfunctional parts of the STP so as to make it functional and submit the treated water analysis report of STP from DPCC laboratory or any other NABL accredited laboratory within 15 days so that the status may be apprised to Hon'ble NGT in a time bound manner.

This is being issued as per the approval of the Competent Authority in DPCC.


Incharge, CMC-II

Copy to: Master File, CMC-II



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI)
5TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6
(visit us at website : <http://dpcc.delhigovt.nic.in/>)

6

DPCC/(10)(02)(45)/Leg-24 | 2325-2326

Date: 15/10/2024

To,

The Vice-Chairman,
Delhi Development Authority,
Vikas Sadan, INA,
New Delhi-110023

Annexure-2

Subject: Regarding compliance of Hon'ble NGT matter in OA No-539/2024 "News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024.

Sir,

This is a reminder to our earlier letter dated 29.07.2024 (Copy Enclosed). The OA is registered Suo-Moto by Hon'ble NGT on the basis of the news item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024. The matter relates to raw sewage water being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi.

As DPCC is one of the respondents in this matter, inspection of the site i.e Satpula Lake was carried out by DPCC official on 24.07.2024 in compliance of Hon'ble NGT order dated 16.05.2024. Following were the observations during the inspection:

1. The Satpula lake is found to be highly Eutrophic (Geo-tagged photographs enclosed). Very less water observed in the lake despite ongoing monsoon season.
2. There is an open drain adjacent to the lake.
3. The lake is situated in a DDA Park and maintained by DDA.
4. There is a STP plant in the DDA park. The plant operator Sh. Bhagwan Das informed that they take waste water from the adjacent drain and dispose the treated effluent in the pond for its rejuvenation. Plant operator also informed that the capacity of the STP plant is 20 KLD and STP plant consists of treatment units (Inlet in drain, Screen chamber, collection tank, Chemical dosing tank and filter beds). During the inspection it was learnt that the STP is non-functional and no water is being treated and pumped into the lake since long.
5. There is no garbage dumping observed in the lake.

In view of the above findings of the inspection and Eutrophic conditions observed in lake, you are requested to repair the dysfunctional parts of the STP so as to make it functional and submit the treated water analysis report of STP from any NABL accredited laboratory within 15 days so that the status may be apprised to Hon'ble NGT in a time bound manner. And also provide the details and capacity of STP installed by DDA and also disclose where the raw sewage is going.

This is being issued as per the approval of the Competent Authority in DPCC.

(Incharge, CMC-II)

Dr. B.M.S. Reddy
Senior Environmental Engineer
Delhi Pollution Control Committee
4th & 5th Floor, ISBT Building,
Kashmere Gate, Delhi, Delhi-110006

Copy to: Master File, CMC-II

Annexure-3 (6/14)


DELHI POLLUTION CONTROL COMMITTEE

 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006
 (Visit us at <https://www.dpccomms.nic.in>)


Result No- DPCC/W/D(Misc)/2024/72/1426

Dated: 03/12/2024

ANALYSIS REPORT

1. Name of Unit : STP (installed in the DDA Park Satpula Lake)
 2. Sampling Location : Inlet & Outlet of STP
 3. Date of sampling : 28.11.2024
 4. Samples collected by : DPCC Lab
 5. Control Measures (if any) : STP
 6. Nature of Sample : Grab
 7. Parameter analyzed and result:

S. No.	Parameters	STP		Prescribed Standard
		Inlet	Outlet	
1	pH	7.6	7.2	6.5-9.0
2	Total Suspended Solids (TSS)	198	57	10.0
3	Oil and Grease	18.8	2.4	10.0
4	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	133	36	10.0
5	Chemical Oxygen Demand (COD)	388	122	50.0
6	Dissolved Phosphate	22.7	3.3	2.0
7	Ammonical Nitrogen	14.3	7.1	5.0

*All parameters are in mg/l except pH

I/C Water Laboratory

 Dr. Nandita Mitra
 Scientist 'D'

 SSA/Analyst/SLA



DELHI POLLUTION CONTROL COMMITTEE
 (Government of N.C.T. of Delhi) 4th & 5th Floor, ISBT Building
 Kashmere Gate, Delhi 110006
 (Visit us at <https://www.dpccomms.nic.in>)



Result No- DPCC/W/D(Misc)/2024/73/ 1427

Dated: 03/12/2024

ANALYSIS REPORT

1. Name & Add. unit : DDA Park, Khirki Village, Satpula Lake
2. Date of sampling : 28.11.2024
3. Parameter analyzed and result:

S. No.	Parameter	Concentration	Propagation of Wild life and Fisheries (Class-D Water Quality Criteria)
1.	pH	7.8	6.5-8.5
2.	Dissolved Oxygen	Nil	4 mg/l or more
3.	Total Suspended Solids (TSS)	68	-
4.	Oil and Grease	2.8	-
5.	Bio-Chemical Oxygen Demand (BOD) [3 days at 27°C]	42	-
6.	Chemical Oxygen Demand (COD)	143	-
7.	Ammonical Nitrogen as N	2.8	1.2 mg/l or less
8.	Dissolved Phosphate	1.8	-

*All parameters are in mg/l except pH

Nandita
 I/C Water Laboratory
 Dr. Nandita Moitra
 Scientist 'D'

Shalu
 SSA/Analyst/SLA



EXECUTIVE ENGINEER, HCD-3, DDA <eesd001@gmail.com>

Urgent NGT matter Satpula Lake OA No-539/2024.

2 messages

dpcc.cmc2 2new <dpcc.cmc2.new@gmail.com>

Sun, Dec 8, 2024 at 3:54 PM

To: "eesd001@gmail.com" <eesd001@gmail.com>, prncomnr@dda.org.in, pcdda-hort@dda.gov.in

Cc: Dr BMS Reddy <bmsreddy.dpcc@delhi.gov.in>, "cc: bmsreddy.dpcc@nic.in" <bmsreddy.dpcc@nic.in>

Sir/madam,

This refers to the orders of Hon'ble NGT in OA No. 539/2024 (titled 'on revamp priority list satpula lake being filled up with raw sewage from drain appearing in the times of india dated 06.04.2024), wherein the Hon'ble Tribunal has took up cognizance of the newspaper article on water pollution in Satpula Lake. At the time of inspection by DPCC officials on 24.07.2024, the STP was found non functional and lake was found to be eutrophic. Samples of water at the outlet of STP and lake were collected and analysed by the DPCC lab. Copies of the test reports and orders of Hon'ble NGT are attached herewith for your reference.

You are requested to attend/depute senior level officer who is conversant with the matter before Member Secretary, DPCC in his chamber at **Sixth Level, C Wing, Delhi Secretariat at 3:00 PM on 11.12.2024[Wednesday]**.

Regards,
CFC-2, DPCC.

2 attachments

order dated 02.09.2024.pdf
103K

Satpula lake and STP Reports_0001.pdf
520K

EXECUTIVE ENGINEER, HCD-3, DDA <eesd001@gmail.com>

Thu, Dec 12, 2024 at 12:04 PM

To: "dpcc.cmc2 2new" <dpcc.cmc2.new@gmail.com>

Sir,

The NOC for revival of Satpula Lake issued to Rotary International District 3011. Here is a reply to your mail on the basis of the Rotary International Report for your kind information and necessary action please.

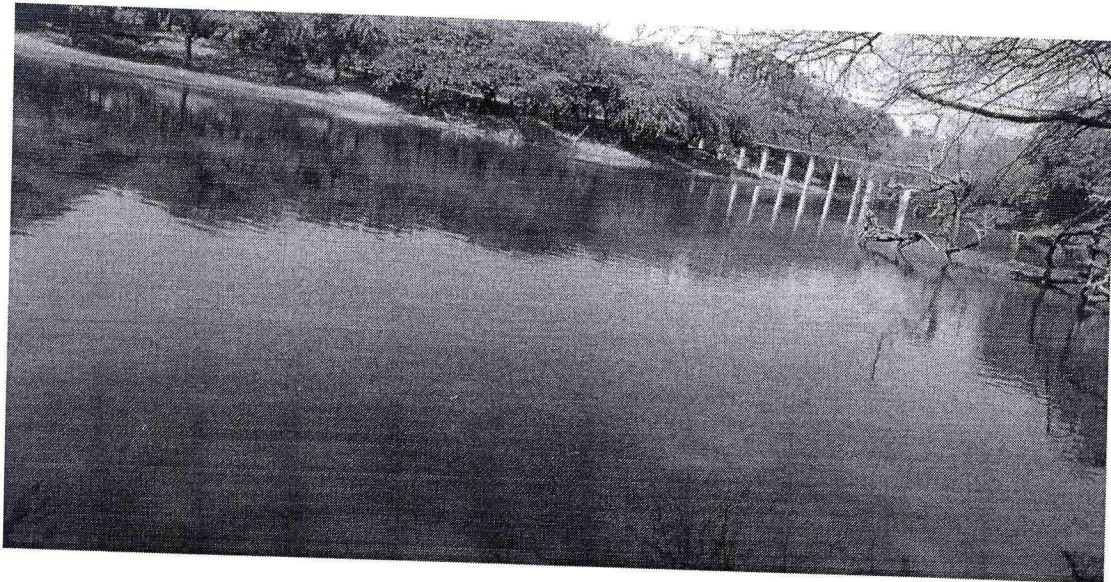
Warm regards

O/o EE/HCD-3/DDA

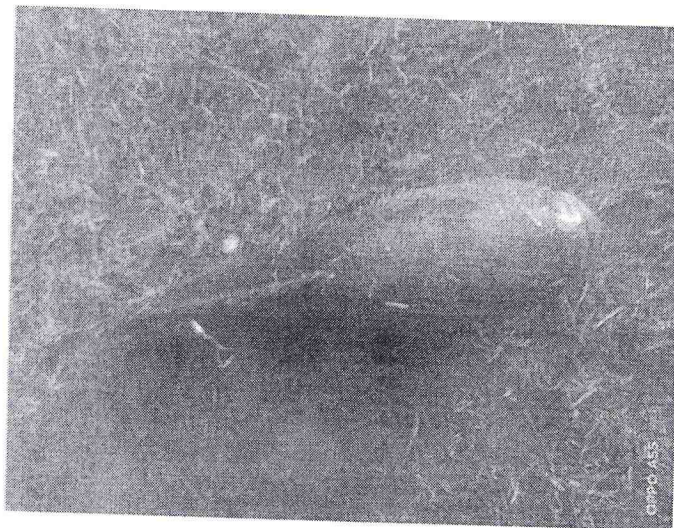
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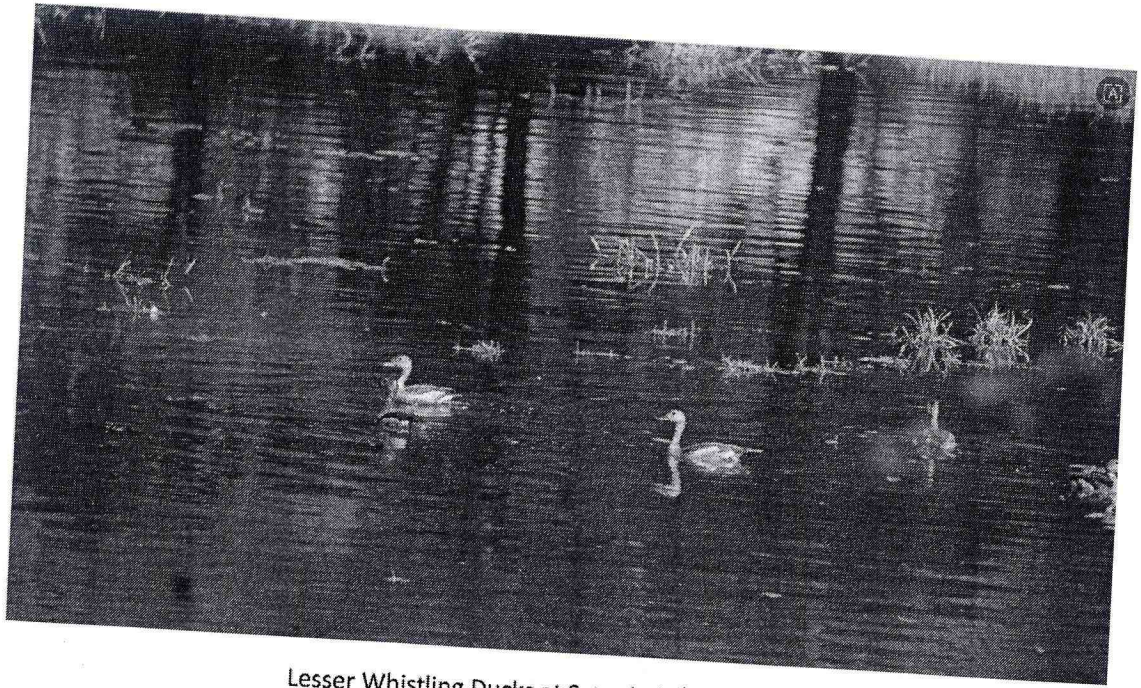
1. It is informed that during monsoons there was excessive surface runoff in the lake to the extent that an overflow arrangement had to be made. As such there was no need to operate the STP. However, it was observed that runoff was mixed with overflow from sewer of Khirki village leading to pollution of lake. STP is operational since 1 October, 2024.
2. Actions taken are as follows :
 - i. STP operationalized post monsoon
 - ii. Algal cover manually removed
 - iii. Lake bioremediated
 - iv. Carp fingerlings introduced [image enclosed] now 1' long indicated high level of DO
3. As a result pond water is clean and clear



Pond view [11/11/24]



Carp Fingerlings introduced in August/24 now 1' long under water



Lesser Whistling Ducks at Satpula [4th May, 2024]